

IN THE INCOME TAX APPELLATE TRIBUNAL “H” BENCH, MUMBAI

**BEFORE SHRI SAKTIJIT DEY, VP AND AND
SHRI MAKARAND VASANT MAHADEOKAR, AM**

SA No.	Arising out of ITA No.	Assessment Year
20/Mum/2026	565/Mum/2017	2012-13
21/Mum/2026	7454/Mum/2018	2014-15
22/Mum/2026	1250/Mum/2021	2016-17
23/Mum/2026	1123/Mum/2022	2017-18
24/Mum/2026	2290/Mum/2022	2018-19
25/Mum/2026	896/Mum/2023	2019-20

The Indian Hotels Company Limited, Ninth Floor, Express Towers, Barister Rajni Patel Marg, Nariman Point, Mumbai – 400021	Vs.	Asst. CIT – 2(3)(1) Mumbai
PAN/GIR No. AA ACT 3957G		
(Applicant)	:	(Respondent)

Applicant by	:	Shri Ketan Ved
Respondent by	:	Shri Pravin Salukhe, SR. DR

Date of Hearing	:	06.02.2026
Date of Pronouncement	:	06.02.2026

ORDER

Captioned applications have been filed by the assessee seeking stay on recovery of outstanding demands pertaining to Assessment Years (A.Ys.) 2005-06 to 2008-09.

2. We have considered rival submissions and perused the materials on record. It is observed, while considering the initial stay applications filed by the assessee, the Tribunal had granted stay. Subsequently, stay granted has been extended from time

to time and the last order extending stay was passed on 08.08.2025. Learned counsel further informed, appeals are now posted for hearing on 18.02.2026. There being no material change in the factual position, based on which, stay was granted to the assessee and extended from time to time, we are inclined to extend the stay for a further period of 180 days from the date of this order or till the disposal of the corresponding appeal, whichever is earlier. We direct the parties to make earnest endeavor to argue the appeals on merit on the date fixed without taking any adjournment.

3. In the result, the stay petitions are allowed.

Order pronounced in the open court on 06.02.2026

Sd/-
(Makarand Vasant Mahadeokar)
Accountant Member

Sd/-
(Saktijit Dey)
Vice President

Mumbai; Dated : 06.02.2026
Aks/-

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent
3. CIT - concerned
4. DR, ITAT, Mumbai
5. Guard File

BY ORDER,

(Dy./Asstt. Registrar)
ITAT, Mumbai